

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-220

CP No. - 81/241/242/ND/2020

Contempt Application- 03/C-V/ND/2020

IN THE MATTER OF:

Mam Chand Goel

....Applicant

Vs.

Uttar Development Private Limited &Ors

.....Respondent

SECTION

U/s 241-242

Order delivered on 10.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Prashant Mehta, Ajay Jain, Aaryav Mehra

For the Respondent

: Adv. Siddharth Bhatli & Adv. Abhishek Choudhary, for R-2 Adv.
Krishnendu Datta and Adv Gursat Singh Vachher for R-3 & R-4

ORDER

On the request of Ld. Counsel for the petitioner, **list the matter on 08.01.2021.**

-Sdr-

(K.K. VOHRA)
MEMBER (T)

-Sdr-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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For the Respondent

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: Adv. Krishnendu Datta and Adv Gursat Singh Vachher for R-4

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